

SHRI J. MOHAMED IMAM :
SHRI K. M. KOUSHIK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a vital bridge in the cease-fire bound Ukhrul Sub-Division of Manipur was recently dynamited and blown off by the Naxalite hostiles ; and

(b) if so, details thereof and whether any action has been taken by the Government of India against the extremists ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). No, Sir. The Manipur Administration has reported that some other subversive elements attempted to blow up a bridge on Nungzak river in Ukhrul Sub-Division of Manipur. Some damage was caused to the bridge which remained closed to traffic for about a week for repairs. A case has been registered and is under investigation.

Raid by C.P.I. (M) Supporters on Refugee Colony in Jalpaiguri District of West Bengal

922. SHRI SARDAR AMJAD ALI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that recently a group of C.P.I. (M) supporters raided a refugee colony at Malbazar in Jalpaiguri District, West Bengal ;

(b) if so, with what result ; and

(c) what action has been taken against the raiders by the West Bengal Administration ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). Facts are being ascertained.

Disruption in I.A.C. Flight-Time Schedules

923 SHRIMATI SHARDHA MUKERJEE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Indian

Airlines Corporation flight-time schedules are increasingly disrupted ;

(b) whether Government have enquired into the causes of such disruptions ; and

(c) if so, what constructive measures Government propose to take to ensure that the flight-time schedules are observed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) During the months of May and June 1970, there was a slight increase in the number of delayed flights due largely to bad weather and consequential factors.

(b) and (c). Indian Airlines are constantly reviewing the position with a view to eliminating delays wherever possible. Small Committees are also being formed which will immediately go into the causes of delay and suggest corrective measures.

Action against Journals and a Periodicals Propagating Communal Feelings

924. SHRI K. M. MADHUKAR :
SHRI RAMAVATAR SHASTRI :
SHRI BHOGENDRA JHA :
SHRI CHANDRA SHEKHAR SINGH :
SHRI MEETHA LAL MEENA :
SHRI HEM RAJ :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any action has been taken by the Centre or the State Governments during the last two years against journals and periodicals which propagate communal feelings among the people ;

(b) if so, the names of journals and periodicals against whom action has been taken ; and

(c) the nature of action taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (c). A statement based on information received from State Governments/Union Territory Administration is laid on the Table of the House. [Placed in Library. See No. LT—3805/70]

Work of Administrative Reforms Commission

925. SHRI K. M. MADHUKAR :
SHRI RABI RAY :

SHRI C. JANARDHANAN :
DR. RANEN SEN :
SHRI BHOGENDRA JHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the work of the Administrative Reforms Commission has been wound up ;

(b) the number of Reports submitted by the Commission ;

(c) the total expense incurred by Government for the functioning of the Commission ;

(d) the major recommendations made by the Commission ; and

(e) the decisions taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Twenty.

(c) Rs. 6,45,770 upto June, 1970.

(d) and (e). Copies of all the reports except that on 'Scientific Departments' have either been laid on the Table of the House or placed in the Parliament Library. Only a summary of recommendations of the report on 'Scientific Departments' was received by the Government which is laid on the Table of House. [Placed in Library. See No LT 3806/70]

A statement showing the decisions so far taken on the recommendations of the A.R.C. is being laid on the Table of the House today, in implementation of an earlier assurance on the subject.

Grant of Indian Citizenship to Foreign Missionaries

926. SHRI LOBO PRABHU : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 9797 on the 15th May, 1970 regarding naturalisation of foreign missionaries and state :

(a) under what Section of the Citizenship Act were the applications for naturalisation rejected ; and

(b) whether the External Affairs Ministry was consulted in view of reciprocal arrangements with countries of origin of the applicants ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) ; (a) Sub-Section (1) of Section 14.

(b) There is no reciprocal arrangement as such with any country in the matter of grant of citizenship. The question of consulting the Ministry of External Affairs for that reason does not arise.

Selection Grade for Teachers in Mysore State

927. SHRI LOBO PRABHU : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the reply given to Unstarred Question No 976 on the 15th May, 1970 regarding the selection grades for teachers in States and state ;

(a) the percentage, not so far specified, of teachers in the selection grades in Mysore ;

(b) whether selection grades are also allowed to aided schools previously under the management of District Boards ; and

(c) what is the dearness allowance given to teachers in the Mysore State and how does it differ from that of the State Government servants ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI A. K. KISKU) : (a) 20%.

(b) Yes, subject to possession of 20 years teaching experience.

(c) Dearness allowance for teachers is same as for other State Government servants varying from Rs. 71 p.m. to Rs. 160 p.m. depending on basic pay.

Rural Communications in Mysore State

928. SHRI LOBO PRABHU : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that there are many missing links in the 10,000 miles of the rural communications constructed upto 1963 in the Mysore State ;

(b) if so, whether the Central Government have asked the State Government of Mysore to draw up their plans to complete